

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

9

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 A.M 15/6/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/559/KER/IB/2018
NAME OF THE PETITIONER(S) : UNITED BEARING COMPANY
NAME OF THE RESPONDENT(S) : K G S NELSON PAPER MILL LTD
SECTION : 9 RULE 6

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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ORDER

The matter is called. No representation on behalf of the petitioner. Put up on
16.07.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc